

List of accused on separate sheet

Filing no. B.A./8089/2020

Jitendra Tiwari @ Jitu Tiwari @ Jitendra Kumar Tiwari

Versus The State of Jharkhand.

Advocate for Petitioner

Mr. Anurag Kashyap

- | | | |
|---|---------|---------------------|
| 1. S.J. / D.B. | S.J. | |
| 2. In time
Limitation expired on | √ | |
| 3. Court Fee | X | |
| 4. Authentication fee due on the copy
Trial Court Judgement Rs. | | Rs. 30/- wanting |
| Appellate Court Judgement Rs. | X | |
| 5. (a) Copy of trial court judgement | √ | |
| (b) Copy of appellate court judgement | X | |
| (c) Second Copy of Petition | X | |
| (d) Receipt showing service on A.G. | √ | |
| (e) Vak properly stamped
Executed and accepted } | √ | |
| 6. (a) Cause title | √ | |
| (b) Provision of law | √ | |
| 7. Intimation regarding surrender of
Petitioner(s) | in Jail | |
| 8. Particulars as required by Rule 140 (I)
Chapter XV Part (A) page no. 37 of the
J.H.C. Rules 2001 | Stated | With
BA 635/2019 |

Other defects